

By Email

**THE GAUHATI HIGH COURT AT GUWAHATI  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL  
PRADESH)**

NO.HC.VII-51/2011/1941/A

From :- Shri Kaushik Kumar Sharma,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri M. Narayan,  
District & Sessions Judge,  
Jorhat.

Dated Guwahati the 11<sup>th</sup> April 2019.

Sub: **Restricted holiday along with head quarter leave permission**

Ref:- Your letter No. JJA/4484/2019, dtd. 28.04.2019.

Sir,

With reference to the above, I am directed to inform you that your prayer for 1(one) day restricted holiday on 17.04.2019 along with station leave permission w.e.f. the evening of 14.04.2019 till the morning of 17.04.2019, has been granted/rejected. The senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

sdl-

**JT.REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-51/2011/1942/A, dated 11'04'19  
Copy to:

- ✓ 1. The Systems Analyst, Gauhati High Court

11/4/19  
**JT. REGISTRAR (VIGILANCE)**

Ratan